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A.C.Sahoo Vrs. UOI

Admission Sl. No. 10
O.A. No. 260/000072 of 2014
Order dated: 14.02.2014

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. B.K.Nayak-1, Ld. Counsel for the applicant, and
Mr. B.K.Mohapatra, Ld. Addl. Central Govt. Standing Counsel
appearing for the Respondents.

Mr. Mohapatra, at the outset, placing reliance on the provision of the Administrative Tribunals Act vehemently opposed the maintainability of the O.A. on the ground that neither the applicant is a civil post holder nor he is claiming any absorption against any civil post. Accordingly, we are of the view that this O.A. is not maintainable before this Tribunal.

However, on the prayer made by Ld. Counsel for the applicant to withdraw the O.A., this O.A. is disposed of being withdrawn.


MEMBER(Admn.)

RK


MEMBER(Judl.)